

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**RAJYA SABHA
UNSTARRED QUESTION NO. 564
TO BE ANSWERED ON 14TH DECEMBER, 2018**

**HURDLES IN ONLINE REGISTRATION
FOR SELLING AGRICULTURAL PRODUCES**

564. CH. SUKHRAM SINGH YADAV:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is a fact that the farmers are forced to sell their produces at a rate lower than the Minimum Support Price (MSP) for want of adequate numbers of Government procurement centres;
- (b) whether the farmers are made to undergo various online procedures including an 'Online Registration' to sell their produce and thus creating unwarranted hurdles for them; and
- (c) if so, whether any study has been carried out to ascertain the number of farmers who enjoy internet facilities at their homes for online registration and the ones having computer literacy to get themselves registered online?

A N S W E R

**MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)**

(a) to (c): Procurement centres are opened by respective State Government Agencies/ FCI, taking into account the production, marketable surplus, convenience of farmers and availability of other infrastructure/ logistics such as storage and transportation etc. Large number of temporary purchase centres in addition to the existing Mandis and depots/godowns are also established at key points for the convenience of the farmers.

Online Procurement System ushers in transparency and makes it more convenient for farmers to sell their produce through proper registration. Also, through this online system, farmers get latest/updated information regarding MSP declared, nearest purchase centre, date on which the farmer has to bring his produce to the purchase centre etc. This not only reduces the waiting period for delivery of stock by the farmers, but also enables the farmer to deliver stock as per his convenience in the nearest mandi.

Different State Governments and FCI have developed their systems of registration based on local conditions and requirements. Some State Governments have provided the facility of registration at the procurement centre and others have provided online registration facility before the onset of procurement season.
